

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 08<sup>th</sup> May, 2019  
Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR DIRECTION</b>				
1.	Original Application No. 135/2017(CZ) <b>(M.A.No.499/17)</b> <b>(M.A.No.11/18)</b> <b>(M.A.No.106/18)</b>	Rajputana Mine Owners & Mineral Merchants Association Vs State of Rajasthan & 4 Ors.	Mr. Mahendra Singh Kachawa, Adv. Mr. Sandeep Singh, Adv.	
<b>FOR ADMISSION</b>				
2.	<b>(M.A.No.83/18)</b> in Original Application No. 149/2017(CZ)	Praveen Richariya & 2 Ors. Vs State of Madhya Pradesh & 3 Ors.	Mr. Shrey Raj Saxena, Adv.	
<b>FOR COMPLIANCE</b>				
3.	<b>Original Application No. 160/2014(CZ)</b>	<b>Jagmohan Patidar Vs. Volkswagen Group India Pvt. Ltd. &amp; 6 Ors.</b>	Mr. Ravi kant Patidar, Adv. Mr. Qasim Ali, Adv. Mr. Rohit Sharma Adv.R-1&2 Mr. M. Bhatnagar, Adv. Mr. Sandeep Guru, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Mr. Anurag Maheshwari, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv. Mr. M. Bhatnagar, Adv. Ms. Mamta Jain, Adv. Mr. S.K. Yadav, Adv.	

**Note :** **No Hon'ble Members is posted in this Bench. The Cases listed on 08-05-2019 shall be adjourned to 05-07-2019.**

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)